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S- No- Region	State			No. of Dispen- saries	No. of Hospital	No.of Chest Clinics
5 Karma	. Bihar	_		15	1	••
6 Allahabad.	. Uttar Pradesh			11		
7 Nagpur	. Maharashtra			16		
8 Bhubaneswar	. Orissa			14		••
9 Calcutta .	. West Bengal			11		1
	Assam			1		
•	Tripura	TOTAL:		1		
			,	154	2	1

Welfare measures for beedi workers

470. SHRIMATI **RATAN** KUMARI: Will the Minister of LABOUR be pleased to state:

- (a) the number of wards of beedi workers benefited under the scheme of providing one set of school uniform during the last three years along with the locations;
- (b) the number of beedi workers benefited so far under the scheme for supply of TV sets to the beedi cooperative societies in Uttar Pradesh, Madhya Pradesh and Bihar during the last two years; and
- (c) the expenditure incurred under the scheme for organisation of games and sports, social and cultural programmes for beedi workers during the last three years alongwith the names of such places?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c) The information is being collected and will be placed on the Table of the House.

Housing scheme for beedi workers

to Ouestions

- 471. SHRIMATI KUMARI: Will, he Minister of • LABOUR be pleased to state:
 - (a) the amount of loa"> and subsidy given to beedi workers under 'Build Your Own House Scheme';
 - (b) whether if is a fact that this amount is not sufficient for the purpose;
 - (c) trie number of houses sanctioned and constructed so far under thi above scheme alongwith the location thereof; and
 - («i) what are the salient features of the Group Housing Scheme for Beedi Workers?

THE MINISTER OF LABOUR AND WELFARE (SHRIF RAM VILAS PASWAN): (a) Under the 'Build Your Own House Scheme', an inter st free loan of Rs. 6,000/- (recoverable in monthly instalments in a period of nine years) and subsidy of Rs. 1,000/- is given to a beeding of Rs. 1,000/- is given to a beedi worker. An additional subsidy of Rs. 1,000/- is given to those workers who adopt small family norms.

- (b) The Beedi Workers Welfare Fund has been s;t up to supplement and not supplant (.he efforts ofthe State Governments and employers to ameliorate the living conditions of beedi workers. Keeping in view the total cost of construction of a house under 'Build Your Own House Scheme', rob of the Fund and its resource position, the rate of subsidy and loan is considered sufficient for the present.
- (c) A statement is enclosed. (See below).
- (d) Under this Scheme, a registered Co-operative Group Housing

Society having at least 50 beedi workers as members is eligible for benefits. The loan and subsidy is payable from the Fund at the following rates :—

to Questions

(i) Loan- @ Rs. 6,000/- per house, (ii) Subsidy- @Rs. 1,000/- per house.

The Society is allowed to negotiate a second mortgage (in addition to mortgage to the Welfare Fund) of the tenements in favour of a Financial Institution or any other person.

Statement Number of houses sanctioned and constructed under Build Your Own House Scheme

SI. No.	State »		No. of houses sanctioned*	No. of houses constructed*	
1			42	23	
2			3	3	
3			492	389	
4			29	29	
5	West Bengal	•	396	345	
6	Assam	•	91	90	
7			41	31	
8			14	14	
9 10	Bihar	•	6 32	6 32	
11	UttarPradesh	•	40	f	I
12	Kerala	•	699	J 252	1
13	Karnataka		63	14	
14	Maharasthra .	"OTAL	72	- 61	
			2020	1310	

[•]Figures are provisional.